

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 18/TT/2014**

- Subject** : Petition for truing-up of Annual transmission Charges for the period FY 2009-13 and revised estimates of FY 2013-14 under Regulation 6 of Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009, Regulation-86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Section 79 of the Electricity Act, 2003 for 400 KV Double circuit Muzaffarpur- Gorakhpur transmission Line in Eastern-Northern Inter-region associated with Tala Hydro Electric project, East- north Inter-connector and Northern Region Transmission system of Powerlinks Transmission Limited.
- Date of Hearing** : 18.6.2015
- Coram** : Shri Gireesh B. Pradhan, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member
- Petitioner** : Powerlinks Transmission Ltd.
- Respondents** : Power Grid Corporation of India Ltd. and 17 others
- Parties present** : Shri Amit Kapur, Advocate, Powerlinks  
Shri Vishal Anand, Advocate, Powerlinks  
Shri Samlit Panja, Advocate, Powerlinks  
Shri C. P.Srivastava, Powerlinks  
Shri Swapnil Mishra, Powerlinks  
Shri R. B. Sharma, Advocate, BRPL  
Shri Saurabh Srivastava, Tata Power

**Record of Proceedings**

On the request of learned counsel for the petitioner, the matter has been adjourned to 21.7.2015 for hearing.

By order of the Commission

sd/-  
(T. Rout)  
Chief Legal

